

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR  
COURT 13 ASSISTANT SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 11-08-2020

<b>Sr. No.</b>	<b>Suit No.</b>	<b>Title</b>	<b>Stage of the suit</b>
1.	Suit No. 8359/2000	Malathi Naganna Shetty and Anr V/s N. Krishnaraj Shetty and Ors	Argument P. H.
2.	Suit No. 3707/2012	Veena H. Pandey V/s Ramchandran Nair and Ors	Arguments
3.	Suit No. 4467/2011	Vilas Keshav Shigwan V/s Shashikant Akula	Arguments
4.	Suit No. 6778/1997	Bombay Wire Ropes Ltd V/s Coal India Ltd.	Arguments

Sheristedar  
Court Room No. 13